

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2874  
ANSWERED ON:27.08.2013  
DEVELOPMENT OF POULTRY SECTOR  
Baitha Shri Kameshwar ;Patel Shri Devji

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government proposes to launch any new schemes for the overall development of the poultry sector in the country including Jharkhand;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to meet the demands of the poultry sector?

**Answer**

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

(a) & (b) No, Madam. There is no proposal to launch any new schemes for the overall development of the poultry sector in the country including Jharkhand. However, necessary steps have been taken to modify the existing poultry schemes with the main objective of achieving sustainable development and growth.

(c) The Government has taken many measures from time to time to meet the various requirements of the poultry sector. Lately, the following fiscal and non-fiscal measures have been taken:

Government of India has reduced rates of import duty to Nil in case of de-oiled soya extract, groundnut oil cake/ oil cake meal, sunflower oil cake/ oil cake meal, canola oil cake/ oil cake meal and mustard oil cake/ oil cake meal with effect from 21st August, 2012 till 31st March, 2013. This was further extended till September, 2013. Rice bran and rice bran oil cake import duty has been also been reduced to Nil till September, 2013. Import duty on maize bran has also been waived off with effect from 17th September, 2012.

In July 2011, Government of India included State Departments and agencies having poultry feed manufacturing plants to be eligible for open bidding (tender/ auction) for feed category stocks of the Food Corporation of India, provided that they confirm to having feed stock manufacturing plants and/or poultry feed manufacturing plants.

With respect to fiscal measures, Ministry of Finance in consultation with Reserve Bank of India (RBI) issued an advisory to all State Level Bankers' Committee Convenors/ Banks to look into each case regarding re-scheduling, sanctioning of additional working capital limits and for holiday of one year in repayment etc. on merit as per RBI norms.